## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3324
ANSWERED ON:14.12.2011
CONSTRUCTION OF CLASSROOMS
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a shortage of approximately 14 lakh classrooms in schools across the country;
- (b) if so, the number of classrooms whose construction has been approved by the Government; and
- (c) the time by which these classrooms will be constructed, and the funds released by the Government for the same?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b) Consequent upon the Right of Children to Free and Compulsory Education (RTE) Act, 2009 becoming operative, the gross requirement of Additional Classrooms (ACRs) at elementary stage was estimated at the national level at 14.23 lakh. This estimate was based on school enrolments for 2007-08, and included the requirement of classrooms in new/existing schools based on projected enrolments for 2011, as well as Office-cum-Head Teachers' room. In 2010-11 and 2011-12, 4.97 lakh ACRs and 0.37 lakh Office-cum-Head Teachers' rooms have been sanctioned as per state-wise list attached. The ACRs are sanctioned as per State proposals in the Annual Work Plan and Budget for each year.
- (c) Under Sarva Shiksha Abhiyan (SSA), a total of 16.01 lakh classrooms have been sanctioned since inception, including 4.98 lakh ACRs sanctioned in 2010-11 and 2011-12. A total of 14.10 lakh classrooms, representing 88% are reportedly completed and in progress as on 30.9.2011. An amount of `11517.10 crore has been approved for 2011-12 for construction of ACRs. There is an overall ceiling of 33% of the annual outlay for construction of civil works under SSA, and the requirement of civil works is met in a phased manner. In the case of districts with infrastructure gaps exceeding 3000 classrooms, there is provision for relaxation of the civil works ceiling upto 50% of the district outlay. The States/UTs have been advised to expedite construction.